

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :



PETITION NUMBER : TCP/158/2016

NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya

NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others

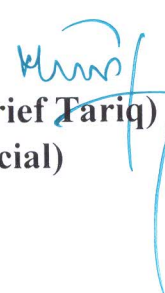
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	P. Stella Mary.	Counsel for Petitioner	
2)	S. SATHIYANARAYANAN	Counsel for Respondents (R1 to R3)	

ORDER

Ms P Stella Mary, representing counsel for petitioner present. Shri S Sathianarayanan, counsel for R1 to R3 present and sought time to file rejoinder with a direction to serve a copy of the same to the other side. Put up on **21.12.2016** at **10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)